

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

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**ORDERS OF THE BENCH**

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**Date of Order : 01.06.2016**

CP No. 291/00005/2015 (OA No. 291/00115/2005) with  
MA No. 291/00115/2016

None present for the applicant.  
Mr. Anupam Agarwal counsel for the respondents.

Counsel for the respondents submits that the order of the Tribunal has been complied with by the respondent-department.

2. Therefore, in view of the submissions made by the counsel for the respondents, the Contempt Petition is disposed of. Notices are discharged.
3. In view of the above order Misc. Application is also dismissed

  
(Ms. Meenakshi Hooja)  
Member (A)

  
(Dr. K.B. Suresh)  
Member (J)

Vv